IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.31 of 2020

Ramdeo Yadav …. Petitioner

---Vs.---

Jharkhand Urja Vikas Nigam Limited & Ors.

….. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. V.P. Singh, Sr. Advocate
Mrs. Rashmi Kumari, Advocate
For the Respondent-JUVNL : Mr. Mukesh Kr. Sinha, Sr.S.C.

Order No. 4 : Dated 26th June, 2020

Heard Mr. V.P. Singh, learned Senior counsel appearing for the petitioner and Mr. Mukesh Kr. Sinha, Sr. S.C. appearing on behalf of the respondent-JUVNL.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of Mr. Mukesh Kumar Sinha, the learned Sr.S.C appearing for the respondent JUVNL, let this matter appear on 30.06.2020.

(**Sanjay Kumar Dwivedi, J.**)

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